

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:240  
ANSWERED ON:05.08.2003  
DECREASE IN ALLOCATION FOR SGSY  
SULTAN SALAHUDDIN OWASI

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the allocation for Swarnjayanti Gram Swarozgar Yojana(SGSY) has decreased steadily over the last five years;
- (b) if so, the details thereof along with the reasons therefor, State-wise;
- (c) whether only 50% of the funds allocated during the 9th plan period were utilized under the scheme;
- (d) if so, the reasons therefor;
- (e) whether it is also a fact that inspite of the decreased allocation, the States have diverted funds to other schemes; and
- (f) if so, the details thereof and the steps taken by the Union Government to utilize maximum amount within the stipulated time and stop diversion of funds?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI KASHIRAM RANA)

(a) to (f) : A statement is laid on the Table of the House

STATEMENT REFERRED TO IN LOK SABHA STARRED QUESTION NO.240 TO BE ANSWERED ON 05.08.03

The Scheme of Swarnjayanti Gram Swarozgar Yojana(SGSY) was launched w.e.f. 01.04.1999 after restructuring the erstwhile Integrated Rural Development Programme(IRDP), Training of Rural Youth for Self Employment (TRYSEM), Development of Women & Children in Rural Areas(DWCRA), Supply of Tool Kits to Rural Artisans(SITRA) and Ganga Kalyan Yojana (GKY). There was a huge carry over unspent balance of all these programmes amounting to Rs.776.66 crores with the States. As a result, there was a decrease in the allocation under the programme during the second, third and fourth year. But now the programme funds are being increased gradually. Details of year-wise Total allocations, Total releases and utilisation(All India) are given at Annexure I and State-wise total allocations at Annexure II.

2. During the three years of the operation of the SGSY in the Ninth Plan period, the utilisation has been 85.16% of the total allocation of funds to the States/UTs.

3. Some instances of diversion of SGSY funds have been reported in the Report of Comptroller & Auditor General in the States of Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chattisgarh, Dadra & Nagar Haveli, Daman & Diu, Goa, Gujarat, Jammu & Kashmir, Karnataka, Madhya Pradesh, Maharashtra, Manipur, Mizoram, Orissa, Pondicherry, Tamil Nadu and West Bengal. The States/UTs are advised from time to time to utilise the SGSY funds as per the guidelines of the Programme. The Audit Reports of the DRDAs are examined at the time of release of second instalment every year to see that no diversion of funds taking place and funds are not released unless the amount diverted for other purposes is recouped to the programme. In order to ensure that funds are utilised within the stipulated time the Ministry has introduced a system of graded cuts on late submission of proposals.

4. The performance of the Programme is reviewed at the Central level by the Central Level Coordination Committee(CLCC). In addition, the Ministry has in place a comprehensive system to monitor the performance under various Schemes through mechanisms such as Review by Ministers, Area Officers Scheme, Vigilance & Monitoring Committees, District Level Monitoring, National Level Monitors etc.